

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF SOFTBPO GLOBAL SERVICES LTD.

The details subsequent to the completion of the Offer made vide Public Announcement dated 24/11/2007 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Finflow Investments Private Ltd. ('Acquirer') to acquire up to 30,000 equity shares having a face value of Rs. 10/- representing 20.00% of the paid-up equity share capital of SoftBPO Global Services Ltd. at a price of Rs. 80.00 per fully paid up equity share payable in cash are as under:

1. Name and Address of the Target Company : SoftBPO Global Services Ltd (SGSL)
A-9, 2nd Floor, Raj Industrial Complex,
Military Road, Marol, Andheri (East),
Mumbai-400 059
2. Name and Address of Acquirer : Finflow Investments Private Ltd.
14 Marthanda 84, Dr. Annie Besant Road,
Worli, Mumbai- 400 018
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Bigshare Services Private Limited
5. Offer details
 - a) Date of opening of the offer : 13/02/2008
 - b) Date of closure of the offer : 03/03/2008
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 80.00		Rs. 80.00	
2.	Share holding of acquirer before Acquisition	Nil		Nil	
3.	Shares acquired by way of Agreement	60,000 (40.00%)		60,000 (40.00%)	
4.	Shares acquired in the open offer	30,000 (20.00%)		30,000 (20.00%)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 24,00,000/-		Rs. 24,00,000/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7.	Post offer share holding of acquirer (2+3+4+6)	90,000 (60.00%)		90,000 (60.00%)	
8.	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	90,000	60,000	90,000	60,000
	Percentage:	(60.00%)	(40.00%)	(60.00%)	(40.00%)

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirer by:
Manager to the Offer

KEYNOTE
CORPORATE SERVICES LTD

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4th Floor, Balmer Lawrie Building, 5, J.N. Heredia Marg, Ballard Estate, Mumbai - 400 001
Tel.: (022) 3026 6000-5, Fax : (022) 2269 4323, E- mail : mbd@keynoteindia.net
SEBI Regn.: INM000003606, AMBI Regn. No. AMBI/040
Contact Person : Ms. Girija Choudhari

Place: Mumbai

Date: 15/03/2008